

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-3-2020

Shri Parshuram alias Patri
Shivanand Pathakar

... Applicant.

Versus

1. State of Goa, & anr.

... Respondents.

Shri Shivan Desai, Advocate for the Applicant.

Shri Gaurish Nagvenkar, Addl. Public Prosecutor for the Respondents.

Coram : Nutan D. Sardessai. J.

Dated :02nd June, 2020

P.C.:

Shri G. Nagvenkar, learned Addl. Public Prosecutor waives notice on behalf of the respondents and seeks two weeks time to file reply.

2. Stands over on 16.06.2020.

Nutan D. Sardesai, J.

MF/-